

(v) Punishment imposed:

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	5000	310044	Nil	Nil	Nil
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	1. S. B. I. VIDHAN SABHA Branch, Ak-20015881288 RS-154241 2. VIJAY BANK DARGAHANA, Ak-old-2135 RS-36254 3. C.B.I. BELA DARGAHANA, Ak-308435861 RS-3092	1. VIJAY Bank, No. 340101000 3991 RS-3156 " " " "	" "	" "	" "
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Nil	1. S.I.D.B.I RS-2500 2. SAHARA INDIA RS-30000	" "	" "	" "
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NSC RS-16000 LIC RS-85000 Insurance	Nsc RS-10000 LIC RS-175000	" "	" "	" "
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Nil	Nil	" "	" "	" "
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	GAFARI DELHR RS-325000	" "	" "	" "	" "
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	GOLD ORNAMENTS 250 GMS. RS-1,00,000	GOLD 100 GMS RS-2,00,000 SILVER 200GMS RS-1000	" "	" "	" "

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(viii)	Any other assets such as value of Claims/interest	Nil	Nil	Nil	Nil	Nil
(ix)	Gross Total value	1648700	737700	"	"	"

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)	Nil	Nil	Nil	Nil	Nil
	Survey number(s)					
	Area (Total measurement in acres)	"	"	"	"	"
	Whether inherited property (Yes or NO)	"	"	"	"	"
	Date of purchase in case of self acquired property	"	"	"	"	"
	Cost of Land (in case of purchase) at the time of purchase	"	"	"	"	"
Any Investment on the land by way of development, construction etc.	"	"	"	"	"	
Approximate Current market value	"	"	"	"	"	
(ii)	Non-Agricultural Land					
	Location(s)	SIYAJIHANAR DARBANLA	SIYAJIHANAR DARBANLA	"	"	"
	Survey number(s)	"	"	"	"	"
	Area (Total measurement in sq. ft.)	4.35 DHOR	5.5 KATHA JOINT PROPERTY IN SHARE OF 11 DHOR 50 DHOR	"	"	"
	Whether inherited property (Yes or NO)	Nil	Nil	"	"	"
	Date of purchase in case of self acquired property	2009	"	"	"	"
	Cost of Land (in case of purchase) at the time of purchase	Nil	"	"	"	"
Any Investment on the land by way of development, construction etc.	Nil	"	"	"	"	
Approximate Current market value	5,73,500	1 A - 18,62,000 2 A - 13,65,000	"	"	"	
(iii)	Commercial Buildings (including apartments)					
	-Location(s) -Survey number(s)	Nil	Nil	"	"	"
	Built up Area (Total measurement in sq. ft.)	"	"	"	"	"

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	Whether inherited property (Yes or NO)	NO	NO	NO	NO	NO
	Date of purchase in case of self acquired property	"	"	"	"	"
	Cost of property (in case of purchase) at the time of purchase	"	"	"	"	"
	Any Investment on the property by way of development, construction etc.	"	"	"	"	"
	Approximate Current market value	"	"	"	"	"
(iv)	Residential Buildings (including apartments, -Location(s) - Survey number(s))	SITAJNAGER DARBAANKA (WORK NOT DONE)	NO	"	"	"
	Area (Total measurement in sq. ft.)	1 KATTA	"	"	"	"
	Built up Area (Total measurement in sq. ft.)	"	"	"	"	"
	Whether inherited property (Yes or NO)	"	"	"	"	"
	Date of purchase in case of self acquired property	"	"	"	"	"
	Cost of property (in case of purchase) at the time of purchase	"	"	"	"	"
	Any Investment on the land by way of development, construction etc.	"	"	"	"	"
	Approximate Current market value	5,00,000	"	"	"	"
(v)	Others (such as interest in property)	"	"	"	"	"
(vi)	Total of Current Market Value of (i) to (v) above	10,73,500	24,27,000	"	"	"

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NO	NO	NO	NO	NO
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	"	"	"	"	"

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	Any other liability	120	129	130	130	130
	Grand total of liabilities	"	"	"	"	"
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	"	"	"	"	"
	Dues to departments dealing with supply of water	"	"	"	"	"
	Dues to departments dealing with supply of electricity	"	"	"	"	"
	Dues to departments dealing with supply of telephones/mobiles	"	"	"	"	"
	Dues to departments dealing with government transport (including aircrafts and helicopters)	"	"	"	"	"
	Income Tax Dues	"	"	"	"	"
	Wealth Tax Dues	"	"	"	"	"
	Service Tax Dues	"	"	"	"	"
	Municipal /Property Tax Dues	"	"	"	"	"
	Sales Tax Dues	"	"	"	"	"
	Any other dues	"	"	"	"	"
	Grand total of all Govt. dues	"	"	"	"	"

(7) Details of profession or occupation:

- Self.. POLITICS.....
- Spouse HOUSE WIFE

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <u>AMARNATH LAMI</u>
2.	Full postal address	<u>MOHLA - KALJASTHAN, SRIVASTI NAGAR PO- DARBHANGA (HD)</u>
3.	Number and Name of the constituency and state	<u>84, HAYASHAT (BIHAR)</u>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>BJP</u>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>NO</u>

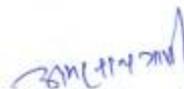
(c) Total number of Pending cases where the court (s) have taken cognizance		No				
5	Part of	Yes for which last Income Tax Return filed			Total Income Slaves	
(a) Candidate						
(b) Spouse:						
(c) Dependents						
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	1648700	737100			
B.	Immovable Asset	1073500	2427000			
	(i) Purchase Price and Development Cost of Immovable Property (Total Value)					
	(ii) Approximate Current Market Price of Asset (Total Value)					
7	Liabilities					
	(i) Government dues (Total)					
	(ii) Loans from Bank, Financial Institutions and others (Total)					
8.	Highest educational qualification: 12th PASS (IA) (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or, my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....11th.....day of.....JAN.....2012.....



DEPONENT

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- Note:
1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
 2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
 4. The affidavit should be either typed or written legibly and neatly.